


OFFICE OF THE
DISTRICT LEGAL SERVICES AUTHORITY
AMBASSA : DHALAI.

No. F.1A (5)-DLSA/DLSA/DLI/LOK ADALAT/2020/284-95

26th November, 2020.


NOTIFICATION

The District Legal Services Authority, Ambassa, Dhalai in exercise of the powers conferred under Section 19(1) of the Legal Services Authorities Act, 1987 and Regulation 6(c) of the National Legal Services Authority (Lok Adalat) Regulations, 2009, hereby constitutes the following Lok Adalat Benches with the following Presiding Officers and Members/conciliators for the National Lok Adalat, 2020 scheduled to be held on 12.12.2020 in order to exercise its jurisdiction under section 19(5) of the Legal Services Authorities Act, 1987 for determination and to arrive at a compromise / settlement of the cases relating to pending MACT Cases (08 Nos.), Matrimonial Disputes (08 Nos.), referred to the Lok Adalat Benches.

The place of sitting of the Lok Adalat Bench No. 01 will be in the Court room of the Ld. Sessions Judge, Ambassa, Dhalai, Bench Nos. 02 in the Chamber of the Ld. Family Judge, Ambassa, Dhalai, from 10:00 a. m. to 4:00 p. m.

Sl. No.	Lok Adalat Bench No.	Name of the Presiding Officers & Conciliators
01.	01 (MAC Cases)	Presiding Officer :- Shri S. Sharma Roy, Ld. District & Sessions Judge, Ambassa, Dhalai. Conciliators :- i) Shri Rahul Roy, Ld. Civil Judge,(Sr Division) & Assistant Sessions Judge, Grade-II. Ambassa, Dhalai. Contact No. 9874554303
02.	02 (Matrimonial disputes)	Presiding Officer : - Shri Sanjoy Bhattacharjee, Ld. Judge, Family Court, West Tripura, Agartala; Conciliators :- i), Shri Satyajit Das, Ld. Chief Judicial Magistrate, Grade-II, Ambassa, Dhalai Contact No. 8787729449;


Shri Satyajit Das, District Secretary, District Legal Services Authority, Ambassa, Dhalai, will act as convenor of the said Lok Adalat.


Convenor / 26/11/2020
National Lok Adalat/2020
Ambassa :: Dhalai.

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Copy to :

1. **The Registrar General, the Hon'ble High Court of Tripura, Agartala for favour of kind information;**
2. **The Ld. District & Sessions Judge -cum- Chairman, DLSA, Ambassa, Dhalai for favour of kind information;**
3. **The Ld. Secretary, High Court Legal Services Committee, Agartala for favour of kind information;**
4. **The Member Secretary, Tripura State Legal Services Authority, Tripura, Agartala for favour of kind information;**
5. **The Ld. Judge, Family Court, Ambassa, Dhalai for favour of kind information;**
6. **Shri Angshuman Choudhury. Ld. Addl. District & Sessions Judge Ambassa, Dhalai, for favour of kind information .**
7. **The Ld. Chief Judicial Magistrate, Ambassa, Dhalai, for information;**
08. **Office of the Ld. District & Sessions Judge, Ambassa, Dhalai, for favour of kind information with a request to depute required Staffs for the Lok Adalat Bench Nos. 01 and 02 as notified above and also to provide us the information about the Basic Pay for 01(one) day along with the Account Nos. of the Officers and Staffs concerned of Bench Nos. 01 and 02 for estimation and payment of Special Duty Allowance;**
09. **The Court Inspector, Ambassa Police Court, Dhalai, Tripura for kind information;**
- ✓ 10. **The System Officer, Office of the Ld. District & Sessions Judge, Ambassa, Dhalai for information with a request upload the same;**
11. **The Nazir, office of the Ld. District & Sessions Judge, Ambassa, Dhalai for information;**
12. **Office file.**


 Convenor 26/11/2020
 National Lok Adalat, 2020
Ambassa :: Dhalai.